

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/490/2026 BLAPL/199/2026	DIBYA RANJAN JENA @ SUJAN VS STATE OF ODISHA	SANJEEB KUMAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN CIVIL JUDGE (J.D.)-CUM-JMFC,BANARA GR/0001297/2025
2	D-BLAPL/494/2026 BLAPL/200/2026	ANIL KUMAR JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 A.D.J.,KODALA(Ganjam) 2(A)CC/0000004/2025
3	D-BLAPL/491/2026 BLAPL/201/2026	PRADEEP SONI @ PARDEEP SONI VS STATE OF ODISHA	TIGMANSHU PATNAIK VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0000658/2025
4	D-BLAPL/39373/2025 BLAPL/202/2026	KABU @ PANKAJ SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	DELANGA /335 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000105/2025
5	D-BLAPL/40332/2025 BLAPL/203/2026	KURESHU GOUDA @ KURESH GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /246 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000306/2025
6	D-BLAPL/19/2026 BLAPL/204/2026	AMAN SINGHANIA VS UNION OF INDIA	SATYAPADA SHARMA VS	// S.D.J.M.,(PANPOSH), ROURKELA(Sundar 2(C)CC/0000051/2025
7	D-BLAPL/107/2026 BLAPL/205/2026	K.SANTOSH PATRA @ GURKHA @ BAMBA VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	DIGAPAHANDI /236 /2025 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000367/2025
8	D-BLAPL/221/2026 BLAPL/206/2026	KANHAIYA @ KANHIYA TANDI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SINDHIKELA PS /290 /2023 A.D.J.,KANTABANJI(Balangir) SC/0000018/2024
9	D-BLAPL/416/2026 BLAPL/207/2026	ABHIMANYU SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000021/2025
10	D-BLAPL/478/2026 BLAPL/208/2026	SAMSING @ SHYAMSINGI PRASKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDILI /234 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000042/2025
11	D-BLAPL/482/2026 BLAPL/209/2026	JINESH SARAKA @ TAPAN KUMAR SHRAMBUKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RAYAGADA TOWN /331 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000044/2025

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12	D-BLAPL/485/2026 BLAPL/210/2026	KALIA @ KALA @ SRIDHAR SING @ SRIDHAR SINGH VS STATE OF ODISHA	SABYASACHI MISHRA VS	NILGIRI /384 /2024 A.D.J., NILGIRI(Baleshwar) ST/0000078/2025
13	D-BLAPL/486/2026 BLAPL/211/2026	PRASANTA KUMAR BEHERA @ PRASANT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /551 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000145/2023
14	D-BLAPL/185/2026 BLAPL/212/2026	CHANDAN KUMAR MATHA @ CHANDAN MATHA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0001122/2024
15	D-BLAPL/345/2026 BLAPL/213/2026	KANHEI TUDU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	UDALA /457 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0001187/2025
16	D-BLAPL/360/2026 BLAPL/214/2026	ABINASH PANIGRAHI VS STATE OF ODISHA	SAILABALA JENA VS	BIJEPUR /363 /2024 J.M.F.C. BIJEPUR(Bargarh) GR/0000492/2024
17	D-BLAPL/423/2026 BLAPL/215/2026	HRUSHIKESH DUDUKA @ PUCHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /224 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0001250/2025
18	D-BLAPL/505/2026 BLAPL/216/2026	BABAJI SETHY VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /737 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001215/2025
19	D-BLAPL/520/2026 BLAPL/217/2026	RAMA CHANDRA RANA VS STATE OF ODISHA	SANJAYA MAJHI VS	TALSARA /198 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000094/2025
20	D-BLAPL/39370/2025 BLAPL/218/2026	NITYANANDA MANDAL @ NITAI MANDAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MALKANGIRI /301 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000086/2020
21	D-BLAPL/525/2026 BLAPL/219/2026	SHYAM DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BELLAGAON /87 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000230/2025
22	D-BLAPL/538/2026 BLAPL/220/2026	SANKAR BAHADUR VS STATE OF ODISHA	ARIJEET MISHRA VS	SUNABEDA /105 /2025 JMFC, SEMILIGUDA(Koraput) GR/0000141/2025
23	D-BLAPL/39443/2025	BIJU ROUT @ BIJAY ROUT	MRITUNJAY BANERJEE	PURI SADAR /515 /2025

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	BLAPL/221/2026	VS STATE OF ODISHA	VS	GRAMA NYAYADHIKARI,PURI(Puri) GR/0000666/2025
24	D-BLAPL/542/2026 BLAPL/222/2026	BABULA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /15 /2025 DISTRICT & SESSIONS JUDGE,JEYPORE CT/0000160/2025
25	D-BLAPL/544/2026 BLAPL/223/2026	SAGAR LIMA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	K.NUAGOAN /187 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000214/2025
26	D-BLAPL/496/2026 BLAPL/224/2026	BISWANATH DEURI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 J.M.F.C.,KHURDA(Khordha) 2(A)CC/0000209/2025
27	D-BLAPL/550/2026 BLAPL/225/2026	SUMANTA MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /181 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000134/2024
28	D-BLAPL/553/2026 BLAPL/226/2026	DEBASISH MALLIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	AUL /269 /2025 J.M.F.C,AUL(Kendrapara) GR/0000709/2025
29	D-BLAPL/556/2026 BLAPL/227/2026	SHYAMA @ SHYAMAGHAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /456 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0000923/2025
30	D-BLAPL/497/2026 BLAPL/228/2026	MANOJ KUMAR MAJHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /259 /2025 2ND A.D.J,KHURDA(Khordha) TR/0000095/2025
31	D-BLAPL/558/2026 BLAPL/229/2026	BAPUN @ PRASANNA DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /617 /2025 A.D.J.,TALCHER(Angul) CT/0000168/2025
32	D-BLAPL/500/2026 BLAPL/230/2026	SUSHANTA NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RANPUR /303 /2017 J.M.F.C.,RANPUR(Nayagarh) GR/0000298/2017
33	D-BLAPL/562/2026 BLAPL/231/2026	PRABIN KUMAR MUNDARY @ PRAVIN KUMAR MUNDARI @ PRABIN MUNDARY VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BISRA /277 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000142/2025
34	D-BLAPL/427/2026 BLAPL/232/2026	ABHINASH MOHANTY @ CHUCHA VS	BHABANI SHANKAR DASPARIDA VS	BASTA /349 /2025 SPECIAL JUDGE (POCSO), BALASORE(Keonjhar)

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35	D-BLAPL/574/2026 BLAPL/233/2026	STATE OF ODISHA DADHI ROUT VS STATE OF ODISHA	ASIM KISHORE PAL VS	Spl/0000306/2025 BOLANGIR SADAR /527 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0002079/2025
36	D-BLAPL/647/2026 BLAPL/234/2026	BANTI @ JOJO @ BIKASH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1227 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002242/2025
37	D-BLAPL/40029/2025 BLAPL/235/2026	STATE OF ODISHA SANUJ LIMA VS STATE OF ODISHA	RAMDAS ACHARY VS	R.UDAYAGIRI /136 /2025 J.M.F.C,R.UDAYAGIRI(Gajapati) GR/0000218/2025
38	D-BLAPL/40107/2025 BLAPL/236/2026	STATE OF ODISHA PRADIP SENAPATI VS STATE OF ODISHA	RANJIT MOHANTY VS	RAJKANIKA /593 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000103/2025
39	D-BLAPL/650/2026 BLAPL/237/2026	AJAYA DALA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /397 /2025 J.M.F.C,TALCHER(Anugul) GR/0001761/2025
40	D-BLAPL/40744/2025 BLAPL/238/2026	PRABHAT SINGH @ PAPPU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	RENGALI /162 /2025 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000287/2025
41	D-BLAPL/34/2026 BLAPL/239/2026	MAKURU BINDHANI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SARAT /5 /2025 A.D.J.,UDALA(Mayurbhanj) ST/0000206/2025
42	D-BLAPL/645/2026 BLAPL/240/2026	RANJAN KUMAR NAYAK VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000076/2025
43	D-BLAPL/659/2026 BLAPL/241/2026	BIKI @ BIKRAM BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /663 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000008/2025
44	D-BLAPL/40110/2025 BLAPL/242/2026	BHAGABAN NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000105/2025
45	D-BLAPL/40249/2025 BLAPL/243/2026	KUSHA TANDI @ KUSA TANDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /98 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000887/2024

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46	D-BLAPL/665/2026 BLAPL/244/2026	LAXMI NARAYAN JANI @ LAXMIDHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODINGA /187 /2025 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000071/2025
47	D-BLAPL/234/2026 BLAPL/245/2026	NARAYAN NAHAK VS STATE OF ODISHA	DEBASIS SARANGI VS	POLASARA PS /152 /2016 A.D.J.,KODALA(Ganjam) ST/0000006/2017
48	D-BLAPL/440/2026 BLAPL/246/2026	SITANSU KUMAR SWAIN VS STATE OF ODISHA	MANOJ BIHARI DAS VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0003584/2025
49	D-BLAPL/624/2026 BLAPL/247/2026	JAGA SING VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /758 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001451/2025
50	D-BLAPL/460/2026 BLAPL/248/2026	RAKESH SATAPATHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGANNATHA PRASAD /474 /2025 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000701/2025
51	D-BLAPL/38379/2025 BLAPL/249/2026	ARJUN NAIK VS STATE OF ODISHA	ARUNA NAYAK VS	CHHENDIPADA /446 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000067/2025
52	D-BLAPL/40395/2025 BLAPL/250/2026	JUEL PANI VS STATE OF ODISHA	SURENDRA NATH PADHY VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT 2(A)CC/0000075/2025
53	D-BLAPL/661/2026 BLAPL/251/2026	KASHYAP SAHOO VS STATE OF ODISHA	SAMAPIKA MISHRA VS	KEONJHAR TOWN /942 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0002129/2025
54	D-BLAPL/642/2026 BLAPL/252/2026	SANDEEP SINGH PATEL VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000106/2025
55	D-BLAPL/502/2026 BLAPL/253/2026	SURESH BEHERA @ CHATIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /473 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000126/2025
56	D-BLAPL/643/2026 BLAPL/254/2026	BAPI BAGARTI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000075/2025
57	D-BLAPL/503/2026	JITU @ JITENDRA SAHOO	KSHIROD KUMAR ROUT	JHARSUGUDA /587 /2025

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	BLAPL/255/2026	VS STATE OF ODISHA	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002540/2025
58	D-CMAPL/55542/2025 CMAPL/5/2026	SATYANARAYAN DEWAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// ()
59	D-CMAPL/53917/2025 CMAPL/6/2026	PRADEEP CHOUDHURY VS GIRIJA SANKAR DAS	ADV. VS	// ()
60	D-CMP/139/2026 CMP/52/2026	SATYAJEET MALLICK @ SATYAJIT MALLICK VS CHANDRAKANTA MALLIK	MANAS RANJAN SATPATHY VS	// CIVIL JUDGE(SD), PATTAMUNDAI(Ken IA/0000217/2025
61	D-CMP/54819/2025 CMP/53/2026	SHRI JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI VS MANIK BHATTACHARYA	SACHIDANANDA NAYAK VS	// CIVIL JUDGE (SD),PURI(Puri) EC/0000018/2014
62	D-CMP/300/2026 CMP/54/2026	SAWARMAL @ SAWARIA BARMA VS KAILASH BARMA	AGNIHOTRA SAHU VS	// CIVIL JUDGE(SD)-CUM-A.S.J (WOMENS CS/0000031/2023
63	D-CMP/697/2026 CMP/55/2026	MANORAMA MAHAPATRA VS JALAN AUTOMOBILES PVT. LTD., SAMBALPUR	SANTOSH KUMAR DWIVEDY VS	// SR CIVIL JUDGE (COMMERCIAL COUR CS/0000234/2018
64	D-CMP/54231/2025 CMP/56/2026	RUKSANA BIBI VS SAFINA BIBI	SIRISH CHANDRA TRIPATHY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000695/2018
65	D-CMP/54881/2025 CMP/57/2026	NIBEDITA MOHANTY VS KANCHANBALA MOHANTY	AMIT PRASAD BOSE VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001282/2020
66	D-CMP/129/2026 CMP/58/2026	USHAMANI DAS VS PARIKHITA BISWAL	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0001106/2021
67	D-CMP/262/2026 CMP/59/2026	ABANI MANDAL VS SAMIRANA PATRA	SWARUP KUMAR PATNAIK VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr CS/0000454/2024
68	D-CMP/54777/2025 CMP/60/2026	SATYABRATA MAHAPATRA VS	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak)

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69	D-CMP/117/2026 CMP/61/2026	ARYA BASUDEV DIXIT NAMITA SAHU VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	CS/0001108/2024 // CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2024
70	D-CMP/935/2026 CMP/62/2026	KARUNAKAR PANDA VS GOURANGA PANDA	SOMANATH SATAPATHY VS	// CIVIL JUDGE(JD),BASUDEVPUR(Bhadra CS/0000140/2020
71	D-CMP/54876/2025 CMP/63/2026	JAYASHREE MOHAPATRA VS REGAL VENTURES PVT. LTD.,KHURDA	AMIT PRASAD BOSE VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000420/2010
72	D-CMP/756/2026 CMP/64/2026	PRABHASINI PATI VS BISWAJIT PANDA	ABHISHEK DASH VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0002676/2022
73	D-CMP/52947/2025 CMP/65/2026	BASANTI CHAND VS SHNEHALATA MOHANTY	PRAFULLA CHANDRA ACHARYA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa CS/0000090/2012
74	D-CMP/186/2026 CMP/66/2026	BHAGIRATHI DHAL VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000001/2024
75	D-CONTC/49198/2025 CONTC/165/2026	NARAYAN MAHALIK VS ASWATHY S, IAS	ADV VS	// () //
76	D-CONTC/54675/2025 CONTC/166/2026	MADAN MOHAN SWAIN VS ABHIMANYU SAHOO, B.E.O.,KABISURYANAGAR	ADV. VS	// () //
77	D-CONTC/54679/2025 CONTC/167/2026	SUNANDAMAYEE MISHRA VS BIBHUTI BHUSAN NAYAK, I.A.S	ADV. VS	// () //
78	D-CONTC/54696/2025 CONTC/168/2026	BHAGIRATHI SAHOO VS ARVIND SINGH, C.E.O, TPCODL	ADV. VS	// () //
79	D-CONTC/54712/2025 CONTC/169/2026	SURYANARAYAN MOHANTY @ DALAI VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// () //

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80	D-CONTC/54863/2025 CONTC/170/2026	AGASTI PRADHAN VS ASHOK KUMAR DHAL, GENERAL MANAGER, MCL, ANGUL	ADV. VS	// 0 //
81	D-CONTC/54867/2025 CONTC/171/2026	MADHAB NAIK VS ASHOK. KUMAR DHAL, GENERAL MANAGER, MCL, ANGUL	ADV. VS	// 0 //
82	D-CONTC/54872/2025 CONTC/172/2026	SASMITA PRADHAN VS ASHOK. KUMAR DHAL, GENERAL MANAGER, MCL, ANGUL	ADV. VS	// 0 //
83	D-CONTC/439/2026 CONTC/173/2026	JYOTIRANJAN MALLICK VS ASWATHY S., IAS	SONALI PRUSTY VS	// 0 //
84	D-CONTC/54513/2025 CONTC/174/2026	DR. PRAVAT KUMAR PANDA VS B.SAIRAM, CHAIRMAN COAL INDIA LTD.	PRASANTA KUMAR MISHRA VS	// 0 //
85	D-CONTC/54683/2025 CONTC/175/2026	RITANJALI PUROHIT VS BIBHUTI BHUSAN NAYAK, I.A.S	ADV. VS	// 0 //
86	D-CONTC/54688/2025 CONTC/176/2026	GUNIA DAS VS ARAVIND SINGH, CHIEF EXECUTIVE OFFICER, TPCODL,BHUBANESWAR	ADV. VS	// 0 //
87	D-CONTC/54704/2025 CONTC/177/2026	HALU BEHERA VS ARVIND SINGH, C.E.O, TPCODL,BHUBANESWAR	ADV. VS	// 0 //
88	D-CONTC/55202/2025 CONTC/178/2026	PRASANTA KUMAR ACHARYA VS DEORANJAN KUMAR SINGH,IAS	ADV VS	// 0 //
89	D-CONTC/310/2026 CONTC/179/2026	PITABAS PANDA VS ARBIND AGRAWAL,IAS	SAROJA KANTA SAMAL VS	// 0 //
90	D-CONTC/328/2026 CONTC/180/2026	RAJESH KUMAR BISWAL VS ARBIND AGRAWAL,IAS	SAROJA KANTA SAMAL VS	// 0 //
91	D-CONTC/332/2026	RANJAN KUMAR SAMAL	SAROJA KANTA SAMAL	//

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	CONTC/181/2026	VS	VS	0
		ARBIND AGRAWAL,IAS		//
92	D-CONTC/339/2026	TANMAYA KUMAR BEURIA	SAROJA KANTA SAMAL	//
	CONTC/182/2026	VS	VS	0
		ARBIND AGRAWAL,IAS		//
93	D-CONTC/53538/2025	RANJAN KUMAR SAHOO	ADV.	//
	CONTC/183/2026	VS	VS	0
		ARVIND SINGH, C.E.O, TPCODL, BHUBANESWAR		//
94	D-CONTC/53541/2025	UMA SHANKAR MOHAPATRA	ADV.	//
	CONTC/184/2026	VS	VS	0
		ARVIND SINGH, C.E.O, TPCODL,BHUBANESWAR		//
95	D-CONTC/54731/2025	PRASANNA KUMAR SAHU	ADV.	//
	CONTC/185/2026	VS	VS	0
		ARAVIND AGRAWAL, I.A.S		//
96	D-CONTC/54734/2025	SUDARSAN BARIK	ADV.	//
	CONTC/186/2026	VS	VS	0
		DR. N.THIRUMALLLA NAIK,IAS		//
97	D-CONTC/55060/2025	SANJUSHREE SAHU	ADV.	//
	CONTC/187/2026	VS	VS	0
		ARVIND AGRAWAL, I.A.S		//
98	D-CONTC/55063/2025	MANAGING COMMITTEE OF GAJENDRA NATH U.P SCHOOL, ARUADAM, BALASORE	ADV.	//
	CONTC/188/2026	VS	VS	0
		BALAMUKUNDA BHUYAN, DIRECTOR ELEMENTARY EDUCATION		//
99	D-CONTC/55067/2025	MANAGING COMMITTEE OF CHAUDHURIKUDA U.P.SCHOOL, BALASORE	ADV.	//
	CONTC/189/2026	VS	VS	0
		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, KHORDHA		//
100	D-CONTC/55068/2025	MANAGING COMMITTEE OF PURBA SAHI U.P.SCHOOL, BOLANG, BALASORE	ADV.	//
	CONTC/190/2026	VS	VS	0
		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, KHORDHA		//
101	D-CONTC/455/2026	SAGARIKA SAHOO	ADV	//
	CONTC/191/2026	VS	VS	0
		BIRENDRA KORKORA, DIRECTOR SECONDARY EDUCATION,KHURDA		//
102	D-CONTC/51452/2025	P LAXMINARAYANA	ADV	//
	CONTC/192/2026	VS	VS	0

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103	D-CONTC/53629/2025 CONTC/193/2026	BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION MANOJA KUMAR PATTANAİK VS DR .N.THIRUMALA NAIK, IAS	ADV. VS	// // ()
104	D-CONTC/54437/2025 CONTC/194/2026	BASANTI PANDA VS SATYABRATA BEHERA ENGINEER IN CHIEF, PUBLIC WORKS DEPTT.	ADV VS	// ()
105	D-CONTC/55512/2025 CONTC/195/2026	KALU CHARAN NAYAK VS ARVIND AGRAWAL, I.A.S	ADV. VS	// ()
106	D-CONTC/18/2026 CONTC/196/2026	JASIMUDDIN KHAN VS GOPABANDHU BHOSAGAR, O.A.S, (S) BDO, DERABISH, KENDRAPARA	ADV. VS	// ()
107	D-CONTC/53120/2025 CONTC/197/2026	LALITA BISWAL VS GAURAV SHIVAJI ISALWAR, WORKING AS COLLECTOR, BOLANGIR	ADV. VS	// ()
108	D-CONTC/53598/2025 CONTC/198/2026	SUDHAKAR BEHERA VS ANU GARG, IAS	ADV. VS	// ()
109	D-CONTC/53602/2025 CONTC/199/2026	BHRAMARBAR SAMAL VS ANU GARG, IAS	ADV. VS	// ()
110	D-CONTC/105/2026 CONTC/200/2026	SURAJ KUMAR RAUTA VS SASHI BHUSAN MOHAPATRO, B.D.O, POLSARA	ADV. VS	// ()
111	D-CONTC/1042/2026 CONTC/201/2026	BASANTI BEHERA VS ANURADHA MARTHA,I.I.C,MARKATNAGAR	ASHISH KUMAR MISHRA VS	// ()
112	D-CONTC/55084/2025 CONTC/202/2026	AKASH NANDA VS NILAMANI PATEL, BLOCK EDUCATION OFFICER, BALANGIR SADAR	ADV VS	// ()
113	D-CRLA/38868/2025 CRLA/37/2026	PRADEEP KUMAR BEHERA @ DIPU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	REMUNA /98 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000071/2025

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114	D-CRLA/147/2026 CRLA/38/2026	PABITRA MOHAN NAYAK VS STATE OF ODISHA(VIG.)	KASHINATH PATTANAİK VS	CUTTACK VIGILANCE /13 /2010 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000050/2011
115	D-CRLA/228/2026 CRLA/39/2026	TUKUNA @ PINKU @ BISHNU CHARAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /237 /2023 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000061/2023
116	D-CRLA/40844/2025 CRLA/40/2026	SK. SAMİR VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	SPL.TASK FORCE /7 /2022 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000091/2022
117	D-CRLA/165/2026 CRLA/41/2026	BHUBAN MOHAN DASH VS STATE OF ODISHA(VIG.)	DEBABRATA DASH VS	VIGILANCE PS (BERHAMPUR) /30 /2004 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000032/2004
118	D-CRLA/204/2026 CRLA/42/2026	BHAGABANA GHIBELA VS STATE OF ODISHA	JAYADEBA BEHERA VS	DUNGURIPALI /112 /2025 DISTRICT AND SESSIONS JUDGE,SONE Spl/0000024/2025
119	D-CRLA/678/2026 CRLA/43/2026	SUSANTA PRADHAN@KRUSHNA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPUR /315 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000177/2024
120	D-CRLMC/39824/2025 CRLMC/125/2026	SHABANA PERWIN VS STATE OF ODISHA	SAMİR KUMAR MISHRA(SR. ADV.) VS	Bamapada (Industrial Area) /79 /2012 ASST.SESSIONS JUDGE(STC),BALESWA ST/0000026/2013
121	D-CRLMC/35730/2025 CRLMC/126/2026	MANOJ KUMAR DIGAL@MANOJ DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOCHHAPADA /68 /2018 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000040/2018
122	D-CRLMC/86/2026 CRLMC/127/2026	DEBARAJ PANIGRAHI VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	MAHILA P.S.(BBSR) /333 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002121/2025
123	D-CRLMC/422/2026 CRLMC/128/2026	DASHARATHI DALEI@MUNA DALEI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /46 /2016 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000172/2016
124	D-CRLMC/484/2026 CRLMC/129/2026	BIRASEN PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA PS /94 /2013 C.J.M.,KHURDA(Khordha) GR/0000388/2013
125	D-CRLMC/39970/2025	AKASH MALİK	BIKRAM CHANDRA GHADEI	DHARMASALA /417 /2023

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	CRLMC/130/2026	VS STATE OF ODISHA	VS	J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001178/2025
126	D-CRLMC/409/2026 CRLMC/131/2026	SAYED ARSHAD ALI VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /907 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001950/2025
127	D-CRLMC/450/2026 CRLMC/132/2026	AMIT CHOUDHARY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KUAKHIA /9 /2018 S.D.J.M.,JAJPUR(Jajapur) CT/0000104/2018
128	D-CRLMC/40729/2025 CRLMC/133/2026	GANGADHAR SATAPATHY VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	NACHUNI /46 /2023 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000113/2023
129	D-CRLMC/40773/2025 CRLMC/134/2026	BIBUDHESH PRASAD NANDA VS STATE OF ODISHA	DHIRENDRA KUMAR DAS VS	MAHILA P.S. BUXIBAZAR /183 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000674/2024
130	D-CRLMC/40842/2025 CRLMC/135/2026	PADMNA RANA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA ICC/0000016/2024
131	D-CRLMC/425/2026 CRLMC/136/2026	BULU RANJAN ROUT VS STATE OF ODISHA	MANAS RANJAN DHAL VS	INFOCITY PS /286 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001013/2023
132	D-CRLMC/605/2026 CRLMC/137/2026	SUBRAT SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 J.M.F.C.,GONDIA(Dhenkanal) 2(C)CC/0000003/2023
133	D-CRLMC/40635/2025 CRLMC/138/2026	LOCHANI NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	KUJANGA /332 /2023 J.M.F.C.,KUJANG(Jagatsinghapur) DV M.C./0000014/2025
134	D-CRLMC/438/2026 CRLMC/139/2026	LOKNATH SETHY VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KOMNA PS /109 /2012 J.M.F.C,KOMNA(Nuapada) GR/0000317/2012
135	D-CRLMC/196/2026 CRLMC/140/2026	D.DIPTI RANJAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /759 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002193/2025
136	D-CRLMC/220/2026 CRLMC/141/2026	RABINDRA JENA@KALIA VS	DEEPAK RANJAN PARIDA VS	KHAIRA /57 /2011 AD-HOC A.D.J.(FTSC),BALASORE(Balesore)

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137	D-CRLMC/803/2026 CRLMC/142/2026	STATE OF ODISHA SUBHAKANTA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	ST/0000221/2014 NANDIPADA /9 /2026 J.M.F.C, HATADIHI(Kendujhar) GR/0000013/2026
138	D-CRLMC/470/2026 CRLMC/143/2026	SARAT KUMAR BISWAL VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SECTOR-19 /5 /2025 EXECUTIVE MAGISTRATE, ROURKELA CRMC/0000131/2025
139	D-CRLMC/253/2026 CRLMC/144/2026	RAHUL KUMAR SINGH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KASHIPUR /129 /2023 A.D.J.,RAYAGADA(Rayagada) TR/0000048/2023
140	D-CRLMC/487/2026 CRLMC/145/2026	PRAHALLAD MISTRI@PULU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARINE PS AT JAMBO /17 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000168/2025
141	D-CRLMC/40742/2025 CRLMC/146/2026	DHIRAJ KUMAR NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KABISURYANAGAR /703 /2024 A.D.J.,KODALA(Ganjam) ST/0000005/2020
142	D-CRLMC/287/2026 CRLMC/147/2026	GYANA RANJAN PATRA VS SUNIL KUMAR PANDA	BISWAJIT NAYAK VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000644/2021
143	D-CRLMC/495/2026 CRLMC/148/2026	AFZAL KHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /44 /2021 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000014/2021
144	D-CRLMC/129/2026 CRLMC/149/2026	BIKRAM SWAIN VS STATE OF ODISHA	UMAKANTA BARIK VS	LANJIGARH /88 /2025 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000169/2025
145	D-CRLMC/314/2026 CRLMC/150/2026	SHIVANI MAHAPATRA VS SUMANGALAM CATERING AND EVENTS, KHURDA	SWARUP KUMAR PATNAİK VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0007918/2024
146	D-CRLMC/498/2026 CRLMC/151/2026	BHIMA PRADHAN@MAHENDRA PRASAD PRADHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /427 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000916/2021
147	D-CRLMC/316/2026 CRLMC/152/2026	KRUTIBAS NAYAK @ PIYUSH NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PLANTSITE /782 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002745/2025

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148	D-CRLMC/501/2026 CRLMC/153/2026	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /243 /2024 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0003398/2024
149	D-CRLMC/565/2026 CRLMC/154/2026	SUDHANSU PRUSTY@SUDHANSU SEKHAR PRUSTY VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0002694/2020
150	D-CRLMC/317/2026 CRLMC/155/2026	MANASH KUMAR SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	/ / NYAYADHIKARI GRAM NYAYALAYA, CMC/0000040/2025
151	D-CRLMC/625/2026 CRLMC/156/2026	JOGENDRA KHEMUNDU@ TADANG VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PADWA /144 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000955/2024
152	D-CRLMC/626/2026 CRLMC/157/2026	BHUPENDRA DIGAL VS STATE OF ODISHA	AZAD KESHORI DASH VS	GHANTAPADA /50 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000155/2023
153	D-CRLMC/377/2026 CRLMC/158/2026	KARTIKA@KARTIK CHANDRA JENA VS STATE OF ODISHA	NILAM SWAIN VS	BHADRAK RURAL /407 /2019 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra ST/0000115/2022
154	D-CRLMC/710/2026 CRLMC/159/2026	ANIL SIDDHARTHA BOSE VS BIJAYALAXMI PATRA@BOSE	PURNA CHANDRA DAS VS	/ /0 J.M.F.C,CUTTACK(Cuttack) DV M.C./0000063/2025
155	D-CRLMC/335/2026 CRLMC/160/2026	GUPTA DISTRIBUTORS, DOLAMUNDAI, CUTTACK VS ASHOK KUMAR SAHOO	PRASANNA KUMAR MISHRA VS	/ /0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000037/2024
156	D-CRLMC/401/2026 CRLMC/161/2026	KUSTU KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /80 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000102/2023
157	D-CRLMC/733/2026 CRLMC/162/2026	KALYAN RANJAN DUTTA VS STATE OF ODISHA	BHABANI SHANKAR DASPARI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CMC/0000077/2019
158	D-CRLMP/40474/2025 CRLMP/36/2026	CHINMAYA KAR VS STATE OF ODISHA	KASHINATH PATTANAIK VS	/ /0 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000513/2022
159	D-CRLMP/40055/2025	MAMINA MALLICK	SAKTI MOHAN BEHERA	/ /0

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	CRLMP/37/2026	VS KHAGESWAR MALLICK	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000024/2023
160	D-CRLMP/190/2026 CRLMP/38/2026	ASHIS @ ASHISH BOHIDAR VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	/ /0 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002251/2015
161	D-CRLMP/40539/2025 CRLMP/39/2026	ANANTA NARAYAN ROUTRAY VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	TANGI (KHURDA) /567 /2025 () //
162	D-CRLMP/40719/2025 CRLMP/40/2026	N. PADMINI REDDY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	/ /0 () //
163	D-CRLMP/773/2026 CRLMP/41/2026	NARENDRA MALIK VS SUPERINTENDENT OF POLICE, KENDRAPARA	SIBU DAS VS	PATTAMUNDAI /77 /2016 () //
164	D-CRLREV/40516/2025 CRLREV/30/2026	DILLIP MAHATO VS SUNITA MAHATO	TUSAR KUMAR MISHRA VS	MAHILA PS,SEC-3,ROURKELA /31 /2017 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0001068/2017
165	D-CRLREV/40791/2025 CRLREV/31/2026	PARESH CHANDRA KISKU VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	RAIRANGPUR TOWN /99 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGPUR CT/0000549/2025
166	D-CRLREV/40155/2025 CRLREV/32/2026	BAISHNAB TANDI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /107 /2025 DIST.& SESSIONS JUDGE,NAWAPARA(Keonjhar) CRMC/0000013/2025
167	D-CRLREV/40865/2025 CRLREV/33/2026	MAHESWAR SETHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /66 /2006 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000125/2023
168	D-CRLREV/346/2026 CRLREV/34/2026	GOURISHANKAR BEHERA @ TABLU @ GOURAV VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	NALCO /78 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000005/2025
169	D-CRLREV/716/2026 CRLREV/35/2026	KUNAL KANTA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /200 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000099/2025
170	D-FAO/54895/2025 FAO/20/2026	THE DIVISIONAL RAILWAY MANAGER, EAST COAST RAILWAY, KHURDA VS	DARPANARAYAN PATTNAYAK (SR.PANEL COUNSEL) / VS	COMMISSIONER EMPLOYEES COMPEN

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171	D-LAA/491/2026 LAA/1/2026	GITANJALI BEHERA D.G.M. INDIAN OIL CORPORATION LTD.,P.R.R.P.L SAMBALPUR VS LALITA AGRAWALLA	SREEJIT MOHANTY VS	EC/0000008/2022 // CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) LA/0000032/2013
172	D-MATA/54067/2025 MATA/13/2026	BHIKARI CHARAN DAS VS MINAKSHEE DAS	DR. BINODA KUMAR MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000332/2017
173	D-RPFAM/661/2026 RPFAM/13/2026	JYOTIRMAYEE ROUT VS BASANTA KUMAR PARIDA	SATYAJIT MOHAPATRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000106/2024
174	D-RPFAM/1002/2026 RPFAM/14/2026	VIJAY KUMAR SAHU VS PRABHA SAHU	P. ANUP DASH VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000007/2025
175	D-RSA/54869/2025 RSA/21/2026	JYOTI PATTNAIK VS BIMALA KUMARI BEBARTA	TUSAR KUMAR MISHRA VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR RFA/0000081/2019
176	D-RVWPET/37464/2025 RVWPET/7/2026	UNION OF INDIA VS ASHOK KUMAR SIPANI	BISWAJIT MAHARANA (S.R.PANEL COUNSEL) VS	// () //
177	D-RVWPET/55354/2025 RVWPET/8/2026	ASHOK KUMAR DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //
178	D-TRP(C)/47463/2025 TRP(C)/7/2026	SAJIA SAREEN VS SK AKHTAR	MANOJ KUMAR NAYAK VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000456/2025
179	D-WA/53817/2025 WA/38/2026	STATE OF ODISHA VS BIJAYA KUMAR BEHERA	SANJIB SWAIN,A.G.A VS	// () //
180	D-WA/54978/2025 WA/39/2026	STATE OF ODISHA VS LADUKESWAR PRASAD MOHAPATRA	AISHWARYA DASH,A.S.C VS	// () //
181	D-WA/48143/2025 WA/40/2026	STATE OF ODISHA VS KIRTI RANJAN MOHANTY	UMESH CHANDRA BEHERA,A.G.A VS	// () //

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182	D-WA/55560/2025 WA/41/2026	STATE OF ODISHA VS RAGHUNATH BEHERA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
183	D-WA/53819/2025 WA/42/2026	STATE OF ODISHA VS PRASANNA KUMAR BEHERA	SASWAT DAS,A.G.A VS	// 0 //
184	D-WA/53834/2025 WA/43/2026	STATE OF ODISHA VS BASANTA KUMAR HOTA	GYANALOKA MOHANTY,S.C VS	// 0 //
185	D-WA/53842/2025 WA/44/2026	TOPI CHANDRA BHOI VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
186	D-WA/54830/2025 WA/45/2026	GADADHAR MAHAPATRA VS DIRECTOR GENERAL, RPF, RAILWAY BOARD RAIL BHAWAN, NEW DELHI	MANOJA KUMAR KHUNTIA VS	// 0 //
187	D-WA/54434/2025 WA/46/2026	STATE OF ODISHA VS DHRUBA CHARAN NAIK	DEBARAJ MOHANTY,A.G.A VS	// 0 //
188	D-WA/54600/2025 WA/47/2026	STATE OF ODISHA VS MAYADHAR RANA	AISHWARYA DASH,A.S.C VS	// 0 //
189	D-WA/54435/2025 WA/48/2026	STATE OF ODISHA VS SABITRI SARANGI	SASWAT DAS,A.G.A VS	// 0 //
190	D-WA/54647/2025 WA/49/2026	STATE OF ODISHA VS RAMESH CHANDRA SWAIN	AJODHYA RANJAN DASH,A.G.A VS	// 0 //
191	D-WA/54436/2025 WA/50/2026	STATE OF ODISHA VS SIBALAXMI PANDA	DEBRAJ MOHANTY,A.G.A VS	// 0 //
192	D-WA/55074/2025 WA/51/2026	STATE OF ODISHA VS UDASINI NAYAK	SANJIB SWAIN, A.G.A. VS	// 0 //
193	D-WA/47324/2025	SECRETARY,BHUBANESWAR DEVELOPMENT AUTHORITY	GYANA RANJAN MAHAPATRA	//

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	WA/52/2026	VS	VS	0
		SUSAMA MISHRA		//
194	D-WA/53730/2025	PANCHU NAYAK	AJAYA KUMAR NANDA	//
	WA/53/2026	VS	VS	0
		STATE OF ODISHA		//
195	D-WA/55561/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS,A.S.C	//
	WA/54/2026	VS	VS	0
		JANMEJAYA BHABASAGAR		//
196	D-WA/55075/2025	STATE OF ODISHA	SANJIB SWAIN, A.G.A	//
	WA/55/2026	VS	VS	0
		SAKUNTALA PARAHI		//
197	D-WP(C)/971/2026	ACHUTANANDA MAJHI	TATHAGATA SAHOO	//
	WP(C)/1000/2026	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/1001/2026	SUDHAMAYEE JENA	AMRITA NAYAK	//
	WP(C)/1001/2026	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/54900/2025	ABHIRAM PANI	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/1002/2026	VS	VS	0
		STATE OF ORISSA		//
200	D-WP(C)/54910/2025	SISIR MANDAL	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/1003/2026	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/53945/2025	SATYAJIT NANDA	SANGRAM MISHRA	//
	WP(C)/1004/2026	VS	VS	0
		SUB COLLECTOR, SADAR CUTTACK		//
202	D-WP(C)/54138/2025	VEDANTA LIMITED, JHARSUGUDA	PRASHANTA KUMAR NAYAK	//
	WP(C)/1005/2026	VS	VS	0
		UNION OF INDIA		//
203	D-WP(C)/44732/2025	BAIJAYANTIMALA SUBUDHI	PRAFULLA KUMAR LENKA	//
	WP(C)/799/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/544/2026	AMIYA KUMAR BHOI	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/800/2026	VS	VS	0

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205	D-WP(C)/545/2026 WP(C)/801/2026	STATE OF ODISHA DHIRENDRA SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
206	D-WP(C)/53935/2025 WP(C)/802/2026	STATE OF ODISHA MANMOHAN RAY VS	PRASANTA KUMAR PANDA VS	// // 0
207	D-WP(C)/54235/2025 WP(C)/803/2026	STATE OF ODISHA GOLAP MOHAPATRA VS	PRADIPTA KISHORE BHUYAN VS	// // 0
208	D-WP(C)/546/2026 WP(C)/804/2026	VICE CHANCELLOR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR JAYANTA KUMAR MUND VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
209	D-WP(C)/930/2026 WP(C)/805/2026	STATE OF ODISHA JUGAL KISHORE SAHOO VS	KAJAL SAHOO VS	// // 0
210	D-WP(C)/54206/2025 WP(C)/806/2026	HOME (STATE) BINODINI NAYAK VS	PRASANNA KUMAR NAYAK VS	// // 0
211	D-WP(C)/51746/2025 WP(C)/807/2026	STATE OF ODISHA BAIKUNTHA CHARAN SWAIN VS	JAGAJIBAN PRADHAN VS	// // 0
212	D-WP(C)/53753/2025 WP(C)/808/2026	STATE OF ODISHA RAJALAXMI DAS VS	SRINIVAS MOHANTY VS	// // 0
213	D-WP(C)/54007/2025 WP(C)/809/2026	STATE OF ODISHA KANANBALA SAHOO VS	RASHMI KANTA ACHARYA VS	// // 0
214	D-WP(C)/54013/2025 WP(C)/810/2026	STATE OF ODISHA PJ MINERALS INTERNATIONAL PVT. LTD., BBSR VS	SOUMYA RANJAN MOHANTY VS	// // 0
215	D-WP(C)/547/2026 WP(C)/811/2026	STATE OF ODISHA GOBARDHAN MEHER VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/124/2026 WP(C)/812/2026	TANUJ KUMAR MISHRA VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
217	D-WP(C)/980/2026 WP(C)/813/2026	CHINMAYA DAS VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
218	D-WP(C)/553/2026 WP(C)/814/2026	BINAPANI MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
219	D-WP(C)/166/2026 WP(C)/815/2026	SUBASH BARIK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //
220	D-WP(C)/53754/2025 WP(C)/816/2026	JAYASHREE PANI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
221	D-WP(C)/54203/2025 WP(C)/817/2026	PURUSOTTAM PATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
222	D-WP(C)/261/2026 WP(C)/818/2026	SURYA KANTA NANDA VS BANK OF INDIA, MUMBAI, MAHARASTRA	SAPAN KUMAR LENKA VS	// 0 //
223	D-WP(C)/54011/2025 WP(C)/819/2026	SALILA NAYAK VS THE STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
224	D-WP(C)/548/2026 WP(C)/820/2026	KRUSHNA CHANDRA BHOI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
225	D-WP(C)/54261/2025 WP(C)/821/2026	AYODHYANATH PANIGRAHI VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
226	D-WP(C)/54102/2025 WP(C)/822/2026	BIJAYA KUMAR MALLICK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
227	D-WP(C)/319/2026	LAMBODAR NAIK	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/823/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/53926/2025 WP(C)/824/2026	BIRANCHI DEHURY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
229	D-WP(C)/54244/2025 WP(C)/825/2026	GOPAL CHARAN BEHERA VS ODISHA STATE ROAD TRANSPORT CORPORATION, BHUBANESWAR	RABINDRA KUMAR PATNAIK VS	// 0 //
230	D-WP(C)/120/2026 WP(C)/826/2026	MAHESWAR MOHANTY VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
231	D-WP(C)/54739/2025 WP(C)/827/2026	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
232	D-WP(C)/54015/2025 WP(C)/828/2026	HARAMOHAN BALIYAARSINGH VS STATE OF ODISHA	BRAHMANANDA DAS VS	// 0 //
233	D-WP(C)/54104/2025 WP(C)/829/2026	M/S SWAYAM PRAKASH BADAPANDA, KEONJHAR VS THE COMMISSIONER APPEAL GST, CX AND CUSTOMS, BHUBANESWAR	BIJAY PANDA VS	// 0 //
234	D-WP(C)/54534/2025 WP(C)/830/2026	SARAT CHANDRA SAHOO VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
235	D-WP(C)/555/2026 WP(C)/831/2026	SABITA SETHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
236	D-WP(C)/54806/2025 WP(C)/832/2026	M/S NEURONE COMPUTER SERVICES, BHUBANESWAR VS CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	CHITTA RANAJAN DAS VS	// 0 //
237	D-WP(C)/442/2026 WP(C)/833/2026	MADAN MOHAN SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
238	D-WP(C)/55147/2025 WP(C)/834/2026	B.MOHAN PATRA VS	MANOJA KUMAR KHUNTIA VS	// 0

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239	D-WP(C)/53429/2025 WP(C)/835/2026	STATE OF ODISHA GANGES GARDENS REALTORS PVT.LTD., BHUBANESWAR VS STATE OF ODISHA	RAMDAS ACHARY VS	// // 0
240	D-WP(C)/54953/2025 WP(C)/836/2026	SADASIBA RAY VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// // 0
241	D-WP(C)/55051/2025 WP(C)/837/2026	SUBASH CHANDRA ROUT VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// // 0
242	D-WP(C)/54267/2025 WP(C)/838/2026	GANGADHAR KHANDAYAT VS UNION OF INDIA	BIREN SANKAR TRIPATHY VS	// // 0
243	D-WP(C)/54108/2025 WP(C)/839/2026	SUKUL MURMU VS THE ASSISTANT COMMISSIONER OF STATE TAX, MAYURBHANJ CIRCLE	UPASANA BAL VS	// // 0
244	D-WP(C)/340/2026 WP(C)/840/2026	DUSHASAN SINGH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0
245	D-WP(C)/54784/2025 WP(C)/841/2026	TILOTTAMA SETHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// // 0
246	D-WP(C)/448/2026 WP(C)/842/2026	DURLLAVA CHARAN PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0
247	D-WP(C)/53411/2025 WP(C)/843/2026	ANIL KUMAR PAN VS STATE OF ODISHA	SIDHARTHA DAS VS	// // 0
248	D-WP(C)/55123/2025 WP(C)/844/2026	NIRMALA BEHERA @ DEVI VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS	// // 0
249	D-WP(C)/453/2026 WP(C)/845/2026	ALEKHA CHANDRA BAGHASINGH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0

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250	D-WP(C)/54115/2025 WP(C)/846/2026	TOSHITA KUMAR DANGA VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR	PRABODHA CHANDRA NAYAK VS	// 0 //
251	D-WP(C)/343/2026 WP(C)/847/2026	GHANASHYAM NAIK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
252	D-WP(C)/53273/2025 WP(C)/848/2026	REHENA BEGUM VS CHIEF MANAGER, STATE BANK OF INDIA, CUTTACK	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
253	D-WP(C)/54171/2025 WP(C)/849/2026	MANASWINI BISWAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
254	D-WP(C)/349/2026 WP(C)/850/2026	GIRIDHARI DEHURY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
255	D-WP(C)/53066/2025 WP(C)/851/2026	VIJAY KUMAR SINGH VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// 0 //
256	D-WP(C)/55456/2025 WP(C)/852/2026	AMULYA KUMAR PATTANAYAK VS CENTRAL INFORMATION COMMISSION, NEW DELHI	KSHIROD KUMAR ROUT VS	// 0 //
257	D-WP(C)/395/2026 WP(C)/853/2026	SARBESWAR MOHAPATRA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
258	D-WP(C)/51231/2025 WP(C)/854/2026	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
259	D-WP(C)/54277/2025 WP(C)/855/2026	SABITRI ROUT @ SABITRI MANI ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
260	D-WP(C)/55163/2025 WP(C)/856/2026	SUBHADRA PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
261	D-WP(C)/150/2026	BRAHMANANDA DAS	SAMEER KUMAR DAS	//

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	WP(C)/857/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/54176/2025 WP(C)/858/2026	ANADI CHARAN RAY SAMANTA VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
263	D-WP(C)/55243/2025 WP(C)/859/2026	NARENDRA KUMAR SAHU VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
264	D-WP(C)/52186/2025 WP(C)/860/2026	RAJA BALLAV JAGDEV VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
265	D-WP(C)/55261/2025 WP(C)/861/2026	BINOD CHANDRA MAHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
266	D-WP(C)/98/2026 WP(C)/862/2026	BISWANATH BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
267	D-WP(C)/556/2026 WP(C)/863/2026	GEETA RANI PATTNAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
268	D-WP(C)/53848/2025 WP(C)/864/2026	PRASHANTA KUMAR SWAIN VS STATE OF ORISSA	NISHIKANTA MISHRA VS	// 0 //
269	D-WP(C)/52834/2025 WP(C)/865/2026	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LTD,BIRAMITRAPUR,SUNAMBI VS THE AUTHORITY UNDER PAYMENT OF WAGES ACT CUM REGIONAL LABOUR COMMISSIONER, CENTRAL, ROURKELA	AMRANATH JHA VS	// 0 //
270	D-WP(C)/54995/2025 WP(C)/866/2026	RANJAN KUMAR PATTNAIK VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //
271	D-WP(C)/55448/2025 WP(C)/867/2026	PRITIKANTA PANDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
272	D-WP(C)/100/2026 WP(C)/868/2026	SANKAR PRATAP MAHARATHY VS	PRANAB RANJAN CHHATOI VS	// 0

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273	D-WP(C)/558/2026 WP(C)/869/2026	STATE OF ODISHA SUCHITRA KAR VS	AMIT PRASAD BOSE VS	// // 0
274	D-WP(C)/55190/2025 WP(C)/870/2026	STATE OF ODISHA RANGALATA SWAIN VS	ASHOK KUMAR SAHOO VS	// // 0
275	D-WP(C)/53922/2025 WP(C)/871/2026	STATE OF ODISHA PRASANTA KUMAR JENA VS	MANAS RANJAN SATPATHY VS	// // 0
276	D-WP(C)/55019/2025 WP(C)/872/2026	STATE OF ODISHA KHIRASAGAR MAHARA VS	ANIL KUMAR BEHERA VS	// // 0
277	D-WP(C)/562/2026 WP(C)/873/2026	STATE OF ODISHA BIPIN BIHARI SAMANTRAY VS	AMIT PRASAD BOSE VS	// // 0
278	D-WP(C)/115/2026 WP(C)/874/2026	STATE OF ODISHA BRUNDABAN BEHERA VS	PRANAB RANJAN CHHATOI VS	// // 0
279	D-WP(C)/55458/2025 WP(C)/875/2026	STATE OF ODISHA LALATA KISHOR BEHERA VS	BIPIN KUMAR NAYAK VS	// // 0
280	D-WP(C)/53942/2025 WP(C)/876/2026	STATE OF ORISSA SANKARSAN BEHERA VS	SANGRAM MISHRA VS	// // 0
281	D-WP(C)/55483/2025 WP(C)/877/2026	SUB COLLECTOR SADAR CUTTACK HIMANSU SEKHAR MISRA VS	SANGRAM JENA VS	// // 0
282	D-WP(C)/50734/2025 WP(C)/878/2026	STATE OF ODISHA GHANASHYAM MAHANA VS	TUSAR KANTI PRAHARAJ VS	// // 0
283	D-WP(C)/746/2026 WP(C)/879/2026	STATE OF ODISHA ALOK RANJAN PANDA VS	SAIBRATA RATH VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/55284/2025 WP(C)/880/2026	SUSRI SANGITA SENAPATI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
285	D-WP(C)/55095/2025 WP(C)/881/2026	AMARESH JALLY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
286	D-WP(C)/99/2026 WP(C)/882/2026	PRASANNA KUMAR SATAPATHY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
287	D-WP(C)/152/2026 WP(C)/883/2026	DEBASIS NANDI VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
288	D-WP(C)/55097/2025 WP(C)/884/2026	DILIP KUMAR NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
289	D-WP(C)/55118/2025 WP(C)/885/2026	SUBAS CHANDRA SINGH VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
290	D-WP(C)/459/2026 WP(C)/886/2026	NIRAKAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
291	D-WP(C)/55428/2025 WP(C)/887/2026	SARAT KUMAR BADJENA @ SARAT CHANDRA BADJENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
292	D-WP(C)/589/2026 WP(C)/888/2026	BISWAJIT SAHOO VS STATE OF ODISHA	GOURAV MOHANTY VS	// 0 //
293	D-WP(C)/55282/2025 WP(C)/889/2026	GOBINDA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
294	D-WP(C)/158/2026 WP(C)/890/2026	M/S RAJEEB KUMAR PATRA, MAYURBHANJ VS THE DEPUTY COMMISSIONER GST AND CENTRAL EXCISE, SUNDARGARH	SRIMAN ARPIT MOHANTY VS	// 0 //
295	D-WP(C)/205/2026	SUBODHA MOHANTY	RAGHUNATH DASMOHAPATRA	//

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	WP(C)/891/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/468/2026 WP(C)/892/2026	SAGAR BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
297	D-WP(C)/528/2026 WP(C)/893/2026	BIBHUTI BHUSAN JENA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
298	D-WP(C)/61/2026 WP(C)/894/2026	RAJ KUMAR BAHETI VS YES BANK LTD, EAST MUMBAI	JAJATI KESHARI KHUNTIA VS	// 0 //
299	D-WP(C)/493/2026 WP(C)/895/2026	SAIRENDRI KARNA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
300	D-WP(C)/54186/2025 WP(C)/896/2026	DR.RASHMIKALA SETHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
301	D-WP(C)/232/2026 WP(C)/897/2026	BISWAJIT RATH VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //
302	D-WP(C)/55481/2025 WP(C)/898/2026	GAGAN BIHARI BARIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
303	D-WP(C)/54279/2025 WP(C)/899/2026	MAN MOHAN DASH VS MADHAB NAIK	M. BALAKRISHNA RAO VS	// 0 //
304	D-WP(C)/54362/2025 WP(C)/900/2026	DHARMENDRA KUMAR BEHERA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
305	D-WP(C)/55534/2025 WP(C)/901/2026	SUDAM CHANDRA BEHERA VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
306	D-WP(C)/37/2026 WP(C)/902/2026	SURENDRA PANAKA VS	SUSHANTA KUMAR MISHRA VS	// 0

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307	D-WP(C)/54281/2025 WP(C)/903/2026	STATE OF ORISSA JANARDAN DASH VS ORISSA LIFT IRRIGATION CORPORATION LIMITED, NAYAPALLI	SOMANATH MISHRA VS	// // 0 //
308	D-WP(C)/240/2026 WP(C)/904/2026	SINORAM MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
309	D-WP(C)/54497/2025 WP(C)/905/2026	MANGAL CHARAN MURMU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
310	D-WP(C)/533/2026 WP(C)/906/2026	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //
311	D-WP(C)/54395/2025 WP(C)/907/2026	SONIA SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
312	D-WP(C)/1019/2026 WP(C)/908/2026	RASHMI RANJAN JENA VS SUPERINTENDENT OF POLICE, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
313	D-WP(C)/54292/2025 WP(C)/909/2026	RASMITA SETHA VS THE SUB-REGISTRAR, NIALI, CUTTACK	SATYA RANJAN MOHAPATRA VS	// 0 //
314	D-WP(C)/54311/2025 WP(C)/910/2026	MANJULA SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
315	D-WP(C)/802/2026 WP(C)/911/2026	AYUSH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
316	D-WP(C)/54415/2025 WP(C)/912/2026	SASHI GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
317	D-WP(C)/54314/2025 WP(C)/913/2026	SUJATA MOHAPATARA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //

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318	D-WP(C)/55517/2025 WP(C)/914/2026	ALKA GOENKA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
319	D-WP(C)/1005/2026 WP(C)/915/2026	RAMARANI MEDICAL ACADEMY, BALASORE VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// 0 //
320	D-WP(C)/54308/2025 WP(C)/916/2026	INDIRA SAMANTARAY @ DASH VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
321	D-WP(C)/54416/2025 WP(C)/917/2026	MUKUNDA MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
322	D-WP(C)/247/2026 WP(C)/918/2026	MALAYA KUMAR SADANGI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
323	D-WP(C)/54425/2025 WP(C)/919/2026	SADHAN BAROI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
324	D-WP(C)/864/2026 WP(C)/920/2026	M/S ROUT STORE, GOBINDPUR, KENDRAPARA VS THE CHIEF COMMNR OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, ODISHA, CUTTACK	DILLIP KUMAR SAHOO VS	// 0 //
325	D-WP(C)/400/2026 WP(C)/921/2026	DR. SUKANTA KUMAR NAYAK VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
326	D-WP(C)/54348/2025 WP(C)/922/2026	SURYAMANI PATNAIK VS TAHASILDAR, DHENKANAL SADAR	SHUBHENDU KUMAR PARIDA VS	// 0 //
327	D-WP(C)/865/2026 WP(C)/923/2026	M/S DAS INTEGRATED SYSTEM, CUTTACK VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	DILLIP KUMAR SAHOO VS	// 0 //
328	D-WP(C)/54388/2025 WP(C)/924/2026	SRI GIRIDHARI MATHA, PURI VS STATE OF ODISHA	BHAKTADAS MOHANTY VS	// 0 //
329	D-WP(C)/54315/2025	DR. SURESH KUMAR JENA	SUKANTA KUMAR MISHRA	//

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	WP(C)/925/2026	VS STATE OF ORISSA	VS	0 //
330	D-WP(C)/54426/2025 WP(C)/926/2026	KOUSHALYA GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
331	D-WP(C)/868/2026 WP(C)/927/2026	M/S TULJA TRADING CO., JHARSUGUDA VS THE PRINCIPAL COMMNR OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR	DILLIP KUMAR SAHOO VS	// 0 //
332	D-WP(C)/537/2026 WP(C)/928/2026	SHUBHENDU SHEKHAR DAS VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
333	D-WP(C)/968/2026 WP(C)/929/2026	M/S.TENTAL TECHNOLOGY, CHANDRASEKHARPUR, BHUBANESWAR VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	DILLIP KUMAR SAHOO VS	// 0 //
334	D-WP(C)/54384/2025 WP(C)/930/2026	M/S GANGADHARA DAS, DHENKANAL VS SUPERINTENDENT, DHENKANAL	MADHAB LAL AGARWAL VS	// 0 //
335	D-WP(C)/1018/2026 WP(C)/931/2026	UPENDRA KUMAR OJHA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
336	D-WP(C)/603/2026 WP(C)/932/2026	SHYAM SUNDAR TAMBA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
337	D-WP(C)/825/2026 WP(C)/933/2026	NURATAN PATEL @ NURTAN PUTEL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
338	D-WP(C)/54392/2025 WP(C)/934/2026	MANOJ KUMAR DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
339	D-WP(C)/54451/2025 WP(C)/935/2026	RAI CHARAN JENA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
340	D-WP(C)/54769/2025 WP(C)/936/2026	UTTAM KUMAR BARIK VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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341	D-WP(C)/245/2026 WP(C)/937/2026	STATE OF ODISHA BANAMALI MAJHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
342	D-WP(C)/54610/2025 WP(C)/938/2026	STATE OF ODISHA PRASANNA KUMAR SWAIN VS	DEEPAK RANJAN SUNDARAY VS	// // 0
343	D-WP(C)/54402/2025 WP(C)/939/2026	STATE OF ODISHA RABINDRANATH MALLICK VS	ASWINI KUMAR MOHANTY VS	// // 0
344	D-WP(C)/249/2026 WP(C)/940/2026	STATE OF ODISHA RAGHABA CHARAN NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
345	D-WP(C)/253/2026 WP(C)/941/2026	STATE OF ODISHA GAHMA MUNDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
346	D-WP(C)/601/2026 WP(C)/942/2026	STATE OF ODISHA KALANDI CHARAN PATI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
347	D-WP(C)/54542/2025 WP(C)/943/2026	STATE OF ODISHA RENUBALA BEHERA VS SUB REGISTRAR, KHANDAGIRI	SIDHESWAR BAUG VS	// // 0
348	D-WP(C)/1021/2026 WP(C)/944/2026	RASHMI RANJAN JENA VS	BRAJA MOHAN SARANGI VS	// // 0
349	D-WP(C)/54378/2025 WP(C)/945/2026	STATE OF ODISHA DIPTI MOHAPATRA VS	DEBENDRANATH MISRA VS	// // 0
350	D-WP(C)/52084/2025 WP(C)/946/2026	STATE OF ORISSA DEEPA MALIK VS	ALOK KUMAR MOHAPATRA VS	// // 0
351	D-WP(C)/1026/2026 WP(C)/947/2026	STATE OF ODISHA AKASH SA VS STATE OF ODISHA	RAJJEET ROY VS	// // 0 //

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352	D-WP(C)/1039/2026 WP(C)/948/2026	DR. SUBRAT KUMAR PRADHAN VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
353	D-WP(C)/820/2026 WP(C)/949/2026	PURNA CHANDRA AGRAWAL VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
354	D-WP(C)/207/2026 WP(C)/950/2026	JAGANNATH JENA VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
355	D-WP(C)/55091/2025 WP(C)/951/2026	GOURISANKAR BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
356	D-WP(C)/592/2026 WP(C)/952/2026	SRINIVAS BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
357	D-WP(C)/927/2026 WP(C)/953/2026	SURESH SONKAR VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS	// 0 //
358	D-WP(C)/551/2026 WP(C)/954/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
359	D-WP(C)/940/2026 WP(C)/955/2026	AMIT KUMAR SAHOO VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS	// 0 //
360	D-WP(C)/55093/2025 WP(C)/956/2026	PRADIP KUMAR NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
361	D-WP(C)/633/2026 WP(C)/957/2026	PRADOSH KUMAR CHAKRABORTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
362	D-WP(C)/54516/2025 WP(C)/958/2026	M/S. D.K.ENGINEERING AND CONSTRUCTION, BELGAON, BALANGIR VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), BHUBANESWAR	AVIJIT PAL VS	// 0 //
363	D-WP(C)/600/2026	DILIP KUMAR PATEL	JAGABANDHU SAHU	//

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	WP(C)/959/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/1040/2026 WP(C)/960/2026	DR. SAUMYA RANJAN PATRA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
365	D-WP(C)/823/2026 WP(C)/961/2026	NURATAN PATEL @ NURTAN PATEL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
366	D-WP(C)/55130/2025 WP(C)/962/2026	DEBENDRA JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
367	D-WP(C)/649/2026 WP(C)/963/2026	DR. SATCHIDANANDA MISHRA VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
368	D-WP(C)/1036/2026 WP(C)/964/2026	DR.ALOK KUMAR PATEL VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
369	D-WP(C)/1037/2026 WP(C)/965/2026	DR.PRASANTA KUMAR SAMAL VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
370	D-WP(C)/187/2026 WP(C)/966/2026	PRATYUSHA PADHY @ BIDUSMITA PANIGRAHI VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
371	D-WP(C)/55275/2025 WP(C)/967/2026	ASHOK KUMAR BHOI VS VICE CHANCELLOR, REVENSHAW UNIVERSITY CUTTACK	SAPAN KUMAR PAL VS	// 0 //
372	D-WP(C)/693/2026 WP(C)/968/2026	GUNA PRADHAN VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
373	D-WP(C)/921/2026 WP(C)/969/2026	RAMESH CHANDRA DORA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
374	D-WP(C)/798/2026 WP(C)/970/2026	RAMESH KUMAR MUKHI VS	BHABANI SANKAR DAS VS	// 0

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375	D-WP(C)/55327/2025 WP(C)/971/2026	STATE OF ODISHA SUSHIL JENA VS	AMIT PRASAD BOSE VS	// // 0
376	D-WP(C)/923/2026 WP(C)/972/2026	STATE OF ODISHA SUSANTA KUMAR SEN VS	SUKANTA KUMAR DALAI VS	// // 0
377	D-WP(C)/52835/2025 WP(C)/973/2026	STATE OF ODISHA THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LTD., BIRMITRAPUR VS	AMAR NATH JHA VS	// // 0
378	D-WP(C)/1024/2026 WP(C)/974/2026	THE AUTHORITY UNDER PAYMENT OF WAGES ACT CUM REGIONAL LABOUR COMMISSIONER, CENTRAL, ROURKELA BAISHALI PATRA VS	RAJJEET ROY VS	// // 0
379	D-WP(C)/1038/2026 WP(C)/975/2026	STATE OF ODISHA DR.KISHORE KUMAR MEHER VS	NIROD KUMAR SAHU VS	// // 0
380	D-WP(C)/53941/2025 WP(C)/976/2026	STATE OF ODISHA SRIKANTA UPADHAYA VS	PRASANTA KUMAR PANDA VS	// // 0
381	D-WP(C)/55040/2025 WP(C)/977/2026	STATE OF ODISHA MAMINA JENA VS	GOPINATH MISHRA VS	// // 0
382	D-WP(C)/54406/2025 WP(C)/978/2026	STATE OF ODISHA KAMALA NANDAN MOHANTY VS	UPASANA BAL VS	// // 0
383	D-WP(C)/54418/2025 WP(C)/979/2026	THE JOINT COMMISSIONER OF STATE TAX, CT AND GST, KEONJHAR BHIMPUR SERVICE COOPERATIVE SOCIETY LTD., GANJAM VS	NATABAR PANDA VS	// // 0
384	D-WP(C)/55046/2025 WP(C)/980/2026	THE STATE TAX OFFICER, GANJAM I CIRCLE NIRUPAMA PARIDA VS	SAROJA KANTA SAMAL VS	// // 0
385	D-WP(C)/48920/2025 WP(C)/981/2026	STATE OF ODISHA LAXMIDHAR GURU VS	SMITA RANJAN PATNAIK VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/53022/2025 WP(C)/982/2026	KAILASH CHANDRA MAHANTA VS UNION OF INDIA	KABIR KUMAR JENA VS	// 0 //
387	D-WP(C)/213/2026 WP(C)/983/2026	PARSURAM DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
388	D-WP(C)/54353/2025 WP(C)/984/2026	PANKAJ KUMAR JENA VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
389	D-WP(C)/54429/2025 WP(C)/985/2026	STATE OF ODISHA VS M/S DPJ-NKC (JV)	SWAYAMBHU MISHRA, A.S.C VS	// 0 //
390	D-WP(C)/54653/2025 WP(C)/986/2026	MANAS RANJAN PRADHAN VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //
391	D-WP(C)/54845/2025 WP(C)/987/2026	SURATH @ SURATHA CHANDRA NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
392	D-WP(C)/1106/2026 WP(C)/988/2026	SHREE JAGANNATH COLLEGE OF NURSING, CUTTACK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
393	D-WP(C)/1115/2026 WP(C)/989/2026	TANMAYA ROUT VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
394	D-WP(C)/55440/2025 WP(C)/990/2026	GANESH PRASAD MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
395	D-WP(C)/758/2026 WP(C)/991/2026	DR.SOMI PATRO VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //
396	D-WP(C)/1061/2026 WP(C)/992/2026	PRITAM KUMAR PATI VS STATE POLLUTION CONTROL BOARD, ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
397	D-WP(C)/54356/2025	BUDHI BASULAI THAKURANI BIJE CHASAKHANDA, BHADRAK	PRASAD PRADHAN	//

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	WP(C)/993/2026	VS THE ADDL.ASST. COMMISSIONER ENDOWMENT CUTTACK, CUTTACK	VS	() //
398	D-WP(C)/986/2026 WP(C)/994/2026	RAJESH KUMAR AGARWAL VS UNION BANK OF INDIA	AKASH ACHARYA VS	// () //
399	D-WP(C)/720/2026 WP(C)/995/2026	M/S ODISHA STEVEDORES LTD., CUTTACK VS DESIGNATED COMMITTEE, CENTRAL GST AND CUSTOMS, BHUBANESWAR	KAJAL SAHOO VS	// () //
400	D-WP(C)/54454/2025 WP(C)/996/2026	REKHAMAYEE NAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// () //
401	D-WP(C)/54320/2025 WP(C)/997/2026	QUOSAIN SULTANA SIDDIQUA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// () //
402	D-WP(C)/54455/2025 WP(C)/998/2026	RAMA CHANDRA PANDA VS TAHASILDAR, NIMAPARA, PURI	SAMIR KUMAR MISHRA VS	// () //
403	D-WP(C)/55349/2025 WP(C)/999/2026	SABITRI PRADHAN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// () //
404	D-WPCRL/40056/2025 WPCRL/4/2026	RAJANIKANTA PALTASINGH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	/ /0 () //
405	D-WPCRL/354/2026 WPCRL/5/2026	PABARI PATRA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	/ /0 () //
406	D-ABLAPL/40866/2025 ABLAPL/215/2026	SARAT BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BHANJPUR /393 /2025 () //
407	D-ABLAPL/136/2026 ABLAPL/216/2026	NUNA @ LUNA SINKU VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /147 /2025 () //
408	D-ABLAPL/232/2026 ABLAPL/217/2026	RAKESH BEHERA VS	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /21 /2025 ()

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409	D-ABLAPL/245/2026 ABLAPL/218/2026	STATE OF ODISHA TUNA @ HRUTESWAR PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// KUNDHEIGOLA /164 /2025 ()
410	D-ABLAPL/246/2026 ABLAPL/219/2026	STATE OF ODISHA ASWINI SETHI VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /396 /2025 ()
411	D-ABLAPL/258/2026 ABLAPL/220/2026	STATE OF ODISHA PRASHANTA MANDAL VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /214 /2025 ()
412	D-ABLAPL/40131/2025 ABLAPL/221/2026	STATE OF ODISHA JAYANARAYAN BEHERA VS	DIBYAJYOTI SAHOO VS	// AIRPORT P.S. /204 /2025 ()
413	D-ABLAPL/40235/2025 ABLAPL/222/2026	STATE OF ODISHA MANOJ PARIDA VS	KARUNAKAR GAYA VS	// BALIKUDA /506 /2025 ()
414	D-ABLAPL/308/2026 ABLAPL/223/2026	STATE OF ODISHA MANAS RANJAN MISHRA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
415	D-ABLAPL/310/2026 ABLAPL/224/2026	STATE OF ODISHA SOUMENDRA BEHERA VS	BIBHU PRASAD DAS VS	// MANGALA BAG /470 /2025 ()
416	D-ABLAPL/40615/2025 ABLAPL/225/2026	STATE OF ODISHA SANKAR PONDA VS	TARINI PANIGRAHI VS	// JEYPORE SADAR /352 /2025 ()
417	D-ABLAPL/313/2026 ABLAPL/226/2026	STATE OF ODISHA NARESH CHANDRA DASH VS	BYOMAKESH TRIPATHY VS	// / /0 ()
418	D-ABLAPL/336/2026 ABLAPL/227/2026	STATE OF ODISHA BAPI @ KRUSHNA CHANDRA MALLIK VS	BIJAYANANDA DASH VS	// DHENKANAL TOWN /175 /2024 ()
419	D-ABLAPL/363/2026 ABLAPL/228/2026	STATE OF ODISHA SAMBIT HATI @ ILU HATI VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /302 /2025 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/365/2026 ABLAPL/229/2026	KABULI PARIDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BALASORE SADAR /1 /2026 () //
421	D-ABLAPL/410/2026 ABLAPL/230/2026	SIMANCHAL PUROHIT VS STATE OF ODISHA(VIG.)	JNYANANANDA PANDA VS	SAMBALPUR VIGILANCE /27 /2025 () //
422	D-ABLAPL/461/2026 ABLAPL/231/2026	SASWAT MOHAPATRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	DHENKANAL TOWN /892 /2025 () //
423	D-ABLAPL/366/2026 ABLAPL/232/2026	ASHOK KUMAR BHOL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /396 /2025 () //
424	D-ABLAPL/338/2026 ABLAPL/233/2026	SRIKANTA DAS @ SRIKANTA KUMAR DAS VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	NANDANKANAN /464 /2025 () //
425	D-ABLAPL/398/2026 ABLAPL/234/2026	LALITA NAHAK VS STATE OF ODISHA(VIG.)	BIJAYANANDA DASH VS	BHUBANESWAR VIGILANCE /42 /2014 () //
426	D-ABLAPL/209/2026 ABLAPL/235/2026	SANJEET KUMAR MOHANTY @ SANJIT MOHANTY @ MUNA VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	SASON /93 /2022 () //
427	D-ABLAPL/254/2026 ABLAPL/236/2026	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KHAMAR /397 /2025 () //
428	D-ABLAPL/526/2026 ABLAPL/237/2026	BASU @ BASANTA OJHA VS STATE OF ODISHA	AVIRAM PATRA VS	BHUBAN /3 /2026 () //
429	D-ABLAPL/358/2026 ABLAPL/238/2026	RAMA @ RAMA CHANDRA NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /2 /2026 () //
430	D-ABLAPL/510/2026 ABLAPL/239/2026	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SAMAPIKA MISHRA VS	KONARK /36 /2025 () //
431	D-ABLAPL/414/2026	SAMBIT BEURA @ KALIA	BISWARANJAN DALAI	KHUNTUNI /1 /2026

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	ABLAPL/240/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/446/2026 ABLAPL/241/2026	SUBAL BARIK VS STATE OF ODISHA	MANORANJAN DAS VS	JENAPUR /453 /2025 () //
433	D-ABLAPL/40363/2025 ABLAPL/242/2026	SHUBHENDU @ SUVENDU PANIGRAHI VS STATE OF ODISHA	LALIT SAHU VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000049/2025
434	D-ABLAPL/359/2026 ABLAPL/243/2026	RANJAN BHUYAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /409 /2025 () //
435	D-ABLAPL/368/2026 ABLAPL/244/2026	SUNITA MISHRA VS STATE OF ODISHA	SANJIT MISHRA VS	JODA /336 /2022 () //
436	D-ABLAPL/376/2026 ABLAPL/245/2026	MANAS RANJAN PANDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BALUGAON P.S. /442 /2025 () //
437	D-ABLAPL/39160/2025 ABLAPL/246/2026	SANJUKTA OJHA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NARASINGHPUR /122 /2025 () //
438	D-ABLAPL/224/2026 ABLAPL/247/2026	LOKANATH MOHANTY VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /2 /2026 () //
439	D-ABLAPL/380/2026 ABLAPL/248/2026	NAKUDU @ JEHERULAL SANDHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HIRAKUD /268 /2025 () //
440	D-ABLAPL/431/2026 ABLAPL/249/2026	DIBAKAR DANG VS STATE OF ODISHA	BHABANI SANKAR DAS VS	EOW,BHUBANESWAR /18 /2025 () //
441	D-ABLAPL/40122/2025 ABLAPL/250/2026	MANAS SANGRAMSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /297 /2025 () //
442	D-ABLAPL/432/2026 ABLAPL/251/2026	RABI KUMAR SINGH @ BHONDU VS	KULDEEP MOHANTY VS	PLANTSITE /420 /2023 ()

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443	D-ABLAPL/74/2026 ABLAPL/252/2026	STATE OF ODISHA KABITA RANA VS	SIDHARTHA MISHRA VS	// EOW,BHUBANESWAR /18 /2025 ()
444	D-ABLAPL/434/2026 ABLAPL/253/2026	STATE OF ODISHA ANJAN KUMAR SAHU VS	LALITENDU BHUYAN VS	// TURUMUNGA /347 /2025 ()
445	D-ABLAPL/141/2026 ABLAPL/254/2026	STATE OF ODISHA DEBENDRA MALIK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /361 /2025 ()
446	D-ABLAPL/439/2026 ABLAPL/255/2026	STATE OF ODISHA GUNANIDHI SAHOO VS	SUSIL KUMAR PATRNAIK VS	// MAHULPADA /66 /2025 ()
447	D-ABLAPL/437/2026 ABLAPL/256/2026	STATE OF ODISHA SRINIBAS PUHAN VS	BHABANI SHANKAR DASPARIDA VS	// BARIPADA TOWN /818 /2025 ()
448	D-ABLAPL/174/2026 ABLAPL/257/2026	STATE OF ODISHA CHANDAN KUMAR SAHOO VS	GHANASHYAM MUDULI VS	// KANPUR /129 /2025 ()
449	D-ABLAPL/385/2026 ABLAPL/258/2026	STATE OF ODISHA RAGHUNATH HIAL VS	SIDHARTHA SANKAR RAY (2) VS	// MUNIGUDA /241 /2025 ()
450	D-ABLAPL/537/2026 ABLAPL/259/2026	STATE OF ODISHA JITENDRA BRAHMA VS	MANOJ PANIGRAHI VS	// DHENKANAL SADAR /1075 /2025 ()
451	D-ABLAPL/534/2026 ABLAPL/260/2026	STATE OF ODISHA RAJU NAYAK VS	ARIJEET MISHRA VS	// JEYPORE TOWN /166 /2025 ()
452	D-ABLAPL/663/2026 ABLAPL/261/2026	STATE OF ODISHA GOBINDA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// JHARPOKHARIA /300 /2025 () //